

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.05.2022 (MONDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 343 of 2022	Wearit Global Limited Vs. Pawan Putra Securities Pvt. Ltd.	Sonia Dube	Suraj Prakash
2.	Comp. App. (AT) (Ins) No. 378 of 2022	Anil Chhabria Vs. SBICAP Trustee Company Ltd. & Ors.	Kumar Anurag Singh	Aastha Kaushal Amogh Joshi-R1 Amir Arsiwala-R2 Jash Shah-R3
3.	Comp. App. (AT) (Ins) No. 472 of 2022	Manoj Kumar Umashankar Saraf & Ors. Vs. Bhuvan Madan Resolution Professional Ferro Alloys Corporation Ltd. & Ors.	Deepak Chawla	Saurav Panda Charu Bansal-R1
4.	Comp. App. (AT) (Ins) No. 504 of 2022	Printland Digital (India) Pvt. Ltd. Vs. Nirmal Trading Company	Sandeep Bisht	Shalini Rajput

For Hearing

5.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt. Ltd. Vs. GRG Estates Pvt. Ltd. With	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal
6.	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal
7.	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2

8.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma
9.	Comp. App (AT) (Ins) No. 923 of 2020	Ceasefire Industries Pvt. Ltd. Vs. Cambay SEZ Hotels Ltd.	Keith Varghese	Garvit Khandelwal
10.	Comp. App. (AT) (Ins) No. 363 of 2022 & I.A. No. 1338 of 2022	Zexus Air Service Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmad	Aman Vachher	Akanksha Mathur-IRP Shoaib Alam
11.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	

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By order of Hon'ble Chairperson
-sd/-
Registrar